

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 4618/2022

RAM KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.101537/2022-CONDONATION OF DELAY IN FILING and IA No.101539/2022-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.101538/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 04-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s). Ms. Anjani Kumar Mishra, AOR
Mr. Rohini Prasad Tiwari, Adv.
Mr. Ashok Kumar Tiwari, Adv.
Mr. C.M. Patel, Adv.
Mr. Rajesh Sen, Adv.
Mr. Shiv Ram Pandey, Adv.
Ms. Hardeep Kaur Mishra, Adv.
Mr. Praveen Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the special leave petition is condoned.

The application seeking exemption from surrendering stands rejected.

The petitioners are granted two weeks' time to surrender and to file proof thereof.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)